GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1865 ANSWERED ON:08.03.2013 PRIVATE SECTOR IN SOLAR ENERGY Pakkirappa Shri S.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government had entrusted the work of constructing a few projects to private sector for generating solar power in the country;
- (b) if so, the details thereof;
- (c) the details of the number of projects entrusted so far to private sector for construction and the final time scheduled stipulated for completion of these projects;
- (d) whether these projects have been completed as per their schedules; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a):Government has allotted solar power projects through open competitive bidding in which private sector has got several projects.

(b)&(c): So far 149 nos. of private sector solar power projects with an aggregate 1110 MW capacity (139 nos./610 MW based on Solar PV technology and 10 nos./ 500 MW based on Solar Thermal technology) have been selected under different schemes of JNNSM Phase-1, with different completion schedules as per details furnished below:

Technology/ No./ capacity of projects Completion schedule Scheme

SPV/ RPSSGP 64 nos./75 MW Sep 2011 1 no./1 MW Nov 2011 10 nos./19 MW Dec 2011

SPV/ Migration 12 nos./50 MW Oct 2011

SPV/Batch-I 26 nos./130 MW Jan 2012

SPV/Batch-II 26 nos./335 MW Feb 2013

- (d): Yes, Madam, except in case of few projects as mentioned in reply to part (e) below.
- (e): Most of the 139 nos. SPV projects have been set-up within the stipulated completion schedule/ allowed extended period of 6 months with payment of penalties, except 12 projects of 26 MW aggregate capacity (8 nos./10 MW under RPSSGP, 2 nos./ 6 MW-Migration, 2no./10 MW under Batch -I) due to different reasons, mainly the inability of developers to arrange financial closure and their poor project management capabilities. With regard to Solar Thermal projects under migration scheme, two projects of 20 MW aggregate capacity did not get completed within the approved schedule and have been cancelled, while the third project was commissioned partly much before schedule and the developer has not shown interest in commissioning the balance capacity. The remaining Solar Thermal projects that were selected under Batch-I still have time for completion till May 2013 (without payment of penalties) and are in progress.